

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1520/96.

DATE OF ORDER : 03-01-1997.

Between :-

Mr. Venkateswara Rao

... Applicant

And

Union of India represented by:

1. Chief Post Master General, AP Postal Circle, Hyderabad.
2. Sr. Superintendent of Post Offices, Vijayawada Division, Vijayawada.
3. Post Master, Buckinghampet Head Post Office, Buckinghampet, Vijayawada.

... Respondents

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Counsel for the Applicant : Shri K.S.R. Anjaneyulu

Counsel for the Respondents : Shri Kota Bhaskar Rao, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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...2.

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

The applicant retired on 30-6-1994 on Superannuation, when he was working as Mail Overseer, at Buckinghampet Head Post Office, His final settlements issues were given to him by deducting Rs.7,240/- from Death-cum-retirement Gratuity. He represented his case to the Post Master, Buckinghampet Head Postmaster i.e. the Respondent No.3 by his representation at Annexure-V. That was disposed of by Respondent No.2 by his letter No.C4-321/MVR dt.31-5-96 (Annexure A-1 to the OA). This O.A. is filed challenging the same.

2. We feel that the impugned order is an appealable order and we have no doubt in our minds that the higher authorities will definitely examine this matter in depth if deduction is wrongly done, ^{and deducted} the amounts will be returned to the applicant ^{if found erroneous}.

✓ In view of the same, a direction to respondent No.1 to re-examine this issue and decide the same in accordance with the law will meet the ends of justice.

3. In the result, the O.A. is disposed of at the admission stage itself directing Respondent No.1 to re-consider this issue in ~~depth~~ of the averments made in the OA and also call for records in this case and decide the correctness of the deductions made as per the impugned order within a period of 3 months from the date of receipt of a copy of this order.

(B.S.JAI PARAMESHWAR)
Member (J) 31/97

(R.RANGARAJAN)
Member (A)

av1/

Dated: 3rd January, 1997.
Dictated in open court

Amrit
Dy. Registrar (J)

Copy to:-

1. Chief Post Master General, A.P.Postal Circle, Hyd.
2. Sr. Superintendent of Post Offices, Vijayawada Division, Vijayawada.
3. Post Master, Buckinghampet Head Post Office, Buckingmpet, Vijayawada.
4. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
5. One copy to Sri. K.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-